

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 121(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017**

**NAME OF THE COMPANY:** M/s Gill Heaven Farms Pvt. Ltd. Vs. The Registrar of Companies.

**SECTION OF THE COMPANIES ACT:** 252

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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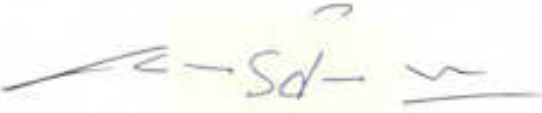
**Present:** Representative of the Petitioner

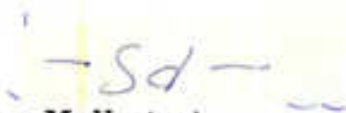
Ms. Aparna Mudiam, Assistant Registrar of Companies for Respondent

**Order**

Yet another adjournment is being prayed for on behalf of the Petitioner on the grounds that the counsel is not well. Last opportunity is being granted. Reply of the ROC is stated to be on record.

To come up on 16<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**